

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

230. MA/548/2020 IA/2418/2020  
IA/2538/2021 C.P. (IB)/3804(MB)2018

**IN THE MATTER OF**

Reliance capital ltd

... Petitioner

Vs

Win Trendz Exim Pvt ltd

... Respondent

U/s 9 of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 06.11.2023**

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Applicant:

For the Respondent:

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**ORDER**

Due to paucity of time, the matter could not be heard. List on **08.12.2023.**

Sd/-  
MADHU SINHA  
Member(Technical)

Sd/-  
REETA KOHLI  
Member(Judicial)

/z/